## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1294 ANSWERED ON:08.03.2002 THEFT OF FOODGRAINS FROM GODOWNS LAXMAN GILUWA

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government are aware of the theft of foodgrains from the godowns of the Food Corporation of India and are also exchanging the good quality of foodgrains for sub-standard foodgrains in collusion with the officers during the last three years and till date:
- (b) if so, the details thereof, State-wise;
- (c) whether the Union Government have initiated remedial measures in this regard;
- (d) if so, the details thereof; and
- (e) the action taken against the erring officials in this regard?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUSTRANASHOK PRADHAN)

- (a)&(b): The cases of theft of foodgrains from the godowns of Food Corporation of Indiaduring last three years are given in the statement attached.
- (c)&(d): Yes, Sir. The following remedial measures have been taken to prevent theft of foodgrains in FCI godowns:-
- (i) Physical measures like installation of barbed wires fencing of the boundary walls, provision of light for illumination of godowns and proper locking of the sheds to secure the godowns.
- (ii) Deployment of security staff of FCI as well as Home Guards for safety of the foodgrain stocks.
- (iii) Deployment of Central Industrial Security Force and State Armed Police at vulnerable godowns.
- (iv) Periodic security inspections as well as surprise checks of the depots at various levels to detect and plug the theft/security lapses.
- (v) In case of occurrence of theft lodging of FIRs with the local police stations for investigation of the cases.
- (e): Departmental action including recovery of losses is taken against the FCI officials who are found responsible for such occurrences of thefts.

STATEMENT REFERRED TO IN REPLY TO PARTS (a)&(b) OF UNSTARRED QUESTION NO.1294 DUE FOR ANSWER C 03-2002 IN THE LOK SABHA.

Year 1998-99

S.No. Name of the State Commodity Stocks Stolen

Bags Kattas

1. Punjab Wheat 410 175

- 2. Uttar Pradesh Wheat 50 -
- 3. Rajasthan Wheat 77 394
- 4. Kolkatta Wheat 66 -Rice 152 -
- 5. Maharashtra Wheat 6 -Rice 15 -
- 6. Guwahati Rice 39
- 7 Chennai Rice 39 -Total 815 608

Year 1999-2000

S.No. Name of the State Commodity Stocks Stolen

Bags Kattas

- 1. Punjab Wheat 2 82 Rice 42 167 Paddy 404 -
- 2. Rajasthan Wheat 892
- 3. Guwahati Wheat 11 Rice 115
- 4. Maharashtra Wheat 122 -Rice 56 -
- 5. Madhya Pradesh Wheat 162 134 6. Chennai Wheat 30
- 7 Raipur Wheat 29 -
- 8. Kolkatta Wheat 62 -Rice 150 Total 1144 1316 Year 2000-2001
- S.No. Name of the State Commodity Stocks Stolen

Bags Kattas

- 1. Punjab Wheat 129 1156 Rice 535 Paddy 586 437
- 2. Rajasthan Wheat 19
- 3. Delhi Wheat 249
- 4. Haryana Wheat 367
- 5. Madhya Pradesh Wheat 447-Rice 2

- 6. Gujarat Wheat 16 57
- 7 Chennai Wheat 121 48
- 8. Andhra Pradesh Wheat 5 -
- 9. Kolkatta Wheat 76 59 10. Maharashtra Rice 196 -11. Trivandrum Rice 55 -Total 1186 3374

Year April, 2001 to December, 2001

S.No. Name of the State Commodity Stocks Stolen

Bags Kattas

- 1. Punjab Wheat 10 516 Rice 34 -
- 2. Rajasthan Wheat 46
- 3. Haryana Wheat 379
- 4. Madhya Pradesh Wheat 2 398 Rice 1
- 5. Maharashtra Wheat 130 36
- Rice 233 -6. Raipur Wheat 11 255
- 7 Chennai Wheat 26 -
- 8. Kolkatta Rice 6 83
- 9. Ahmedabad Wheat 363 10. Delhi Wheat - 74 Total 453 2150